

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 3370-86 / F. 5(1)/2023


Dated, Delhi the 09 MAY 2023

Sub:- Appointment of Principal District Judge –regarding.

Copy forwarded along with its enclosure for information to :-

1. The officers concerned.
2. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS',Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
8. The 'LAYERS' Section, for uploading on 'LAYERS'.

  
(Kaveri Baweja)

District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch ( Central )  
For Principal District & Sessions Judge(HQs),  
Delhi  


**HIGH COURT OF DELHI: NEW DELHI**  
Sher Shah Road, New Delhi

No. D-2/Gaz-1A/DHC/2023

MOST IMMEDIATE

Dated: May, 2023

To,

The Principal District & Sessions Judge (HQs),  
Tis Hazari Courts Complex,  
Delhi-110054.

Sub: Appointment of Principal District Judges-regarding

Sir,

I am directed to forward herewith a copy of Notification No. F.6/1/2015-Judl-Suptlaw/913-921 dated 04.05.2023 issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi, on the above subject, with the request to deliver a copy of the same to the officers concerned

Yours sincerely,

(Ravinder Dudeja)  
Registrar General



Encl: As Above

Endos. No. 2982-2984 D-2/Gaz-1A/DHC/2023

Dated, the 6<sup>th</sup> May, 2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (Hqs.), South-West, Dwarka Courts Complex, New Delhi.

(Raj Kumar Rawat)  
Joint Registrar (Gaz-1A)

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/1/2015-Judl./Suptlaw/

Dated

**NOTIFICATION**

No.F. 6/1/2015-Judl / Suptlaw Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints the following officers of Delhi Higher Judicial Service as Principal District Judges, as under:-

1. Appointment of Ms. Madhu Jain, already Principal District Judge under next below rule, as Principal District Judge on regular basis with effect from the date Mr. Girish Kathpalia elevates as a Judge of Delhi High Court; and
2. Appointment of Ms. Renu Bhatnagar as Principal District Judge on regular basis with effect from the date she takes over; and
3. Appointment of Mr. Virender Kumar Bansal as Principal District Judge under next below rule with effect from the date he takes over.

By order and in the Name of the  
Lt. Governor of National  
Capital Territory of Delhi,

(Bharat Parashar)  
Principal Secretary (Law, Justice & L.A.)

No.F.6/1/2015-Judl./Suptlaw/913-921

Dated 04.05.2023

Copy forwarded for information and necessary action to:

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi, w.r.t his D.O. letter. 2868/DHC/Gaz-1A/VI/E 2(a)/2023 dated 29.04.2023.
4. The Pr. District & Sessions Judge, (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard file

(Bharat Parashar)  
Principal Secretary (Law, Justice & L.A.)